

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
DISTRIBUTION OF ESSENTIAL COMMODITIES THROUGH FAIR PRICE SHOPS .

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Shri K.N. Balagopal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

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(a) whether Government has received any proposal from Kerala Government for distribution of essential commodities through fair price shops; and

(b) if so, the steps taken on the request?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (b): The State Government of Kerala submitted a proposal requiring financial assistance of Central Government for distribution of commodities like pulses, spices, etc. i.e. non- Public Distribution System (PDS) items to ration card holders irrespective of Above Poverty Line (APL) and Below Poverty Line (BPL) categorization through Fair Price Shops on pilot basis in Ernakulam District.

As there is no scheme at present in Department of Food & Public Distribution to give financial assistance for the proposed scheme, the State Government of Kerala was informed accordingly.